

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5604
ANSWERED ON:07.09.2011
GRANTS TO PRIVATE EDUCATIONAL INSTITUTIONS
Natarajan Shri P.R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of private educational institutions which are receiving grants under Section 25 read with 12- B of University Grants Commission (UGC) Act, 1956 (3 of 1956) in the State of Tamil Nadu during the last three years, year-wise;
- (b) the funds granted/released to such institutions during the said period ;
- (c) whether there is any mechanism available to check proper utilization of funds granted; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a): According to information furnished by the University Grants Commission (UGC), no funds are given by UGC to Private Educational Institutions in the state of Tamil Nadu during last three years.
- (b) to (d): Do not arise.